PRIVATE MEMBERS' BUSINESS

BILLS

Friday, the 29th April, 2016; and
Friday, the 13th May, 2016.

RESOLUTIONS

Friday, the 6th May, 2016.

(Rakesh Sharma)
Section Officer
Tel: 23383204

All Officers/ Sections in the Ministry of Corporate Affairs
SFIO/CLB/IICA/CC1, Comp. Appellate Tribunal, New Delhi.
All RDs/ROCs/OLs

Copy to: -

1) PS to Minister of Corporate Affairs (MCA)
2) PSO/PPS to Secretary
3) PPS to AS
4) PS to DGCoa
5) PS to JS & FA
6) PPS to JS (AC)
7) PS to JS (M)
8) PPS to JS (B)
9) PPS to JS (K)
10) PS to EA/PS to Advisor (Cost)/PS to DII (NS)/PS to DII (AS)

Copy also forwarded to:-
e- Governance Cell to place it on MCA website.
PARLIAMENT MATTER
RAJYA SABHA
No.12/2016-Parl
MINISTRY OF CORPORATE AFFAIRS
(Parliament Section)

5th Floor, 'A' Wing, 'Shastri Bhawan'
New Delhi - 110 001.
Date: 15 April, 2016.

PROVISIONAL CALENDAR OF Sittings FOR THE TWO HUNDRED AND
THIRTY NINTH SESSION OF RAJYA SABHA FROM 25.04.2016 TO 13.05.2016.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the 239th Session of the
Rajya Sabha: -

APRIL – 2016

<table>
<thead>
<tr>
<th>MON</th>
<th>TUE</th>
<th>WED</th>
<th>THU</th>
<th>FRI</th>
<th>SAT</th>
<th>SUN</th>
</tr>
</thead>
<tbody>
<tr>
<td>25</td>
<td>26</td>
<td>27</td>
<td>28</td>
<td>29</td>
<td>---</td>
<td>---</td>
</tr>
</tbody>
</table>

MAY – 2016

<table>
<thead>
<tr>
<th>MON</th>
<th>TUE</th>
<th>WED</th>
<th>THU</th>
<th>FRI</th>
<th>SAT</th>
<th>SUN</th>
</tr>
</thead>
<tbody>
<tr>
<td>02</td>
<td>03</td>
<td>04</td>
<td>05</td>
<td>06</td>
<td>---</td>
<td>---</td>
</tr>
<tr>
<td>09</td>
<td>10</td>
<td>11</td>
<td>12</td>
<td>13</td>
<td>---</td>
<td>---</td>
</tr>
</tbody>
</table>

QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS

Tuesday, the 26th April, 2016;
Tuesday, the 3rd May, 2016; and
Tuesday, the 10th May, 2016.

P.T.O.